

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4632
ANSWERED ON:22.05.2006
EXPORT PRICE OF FOODGRAINS
Nayak Shri Ananta

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has laid down any guidelines defining various terms and conditions to avoid extra subsidy burden on the Government while fixing export price for foodgrains;
- (b) if so, the details in this regard;
- (c) whether foodgrains earmarked for export have been identified as regards the variety, quality and location of stock;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to ensure that the foodgrains offered for export are not recycled in the local market?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

- (a): The Government after review of foodgrains stocks had stopped fresh allocation of foodgrains from the Central Pool for export with effect from 11.8.03. After meeting existing commitments of export contracts, issue of foodgrains for exports have been stopped from the Central Pool w.e.f. 1.10.2004. Hence there is now no subsidy burden on Government on account of export of foodgrains.
- (b), (c), (d) & (e): Do not arise in view of above.